[ 22 APRIL 1974 1

## Supply of Crude oil to India by U A.R.

39. SHRI GUNANAND THAKUR : DR. V. A. SEYID MUHAMMAD: SHRI BIP1NPAL DAS :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) whether U.A.R. has agreed to supply crude oil to India; and
- (b) if so, what is the quantity of crude oil to be to India by U.A.R. and the terms on which the crude oil supplies will be made?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI SHAH NAWAZ KHAN): (a) There is no proposal for import of crude oil from U.A.R.

(b) Does not arise.

## Casual Labourers in Darjeeling-Himalayan Railway

40. SHRI K. B. CHETTRI: SHRIMATI SARASWATI PRADHAN: SHRI NABIN CHANDRA BURAGOHAIN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of casual labourers absorbed in the Darjeeling Himalayan Railway during the years 1972-73 and 1973-74; and
- (b) the total number of casual labourers employed in the said Railway during the same period year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

## STATEMENT OF BILLS ASSERTED TO BY THE PRESIDENT

SECRETARY-GENERAL: Sir, I lay a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Eighty-seventh Session of the Rajya Sabha and assented to by the President:—

- 1. The Nitional Cooperative Development Corporation (Amendment) Bill, 1974.
- 2. Thi Esso (Acquisition of Undertakings in India) Bill 1974.

- 3. The Presidential and Vice-Presidential Elections (Amendment) Bill, 1974.
- 4. The Water (Prevention and Control of Pollution) Bill, 1974.
- 5. The Appropriation (Vote on Account) Bill. 1974.
- 6. The North Eastern Areas (.Reorganisation) Amendment Bill, 1974.
- 7. The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1974.
  - 8. The Appropriation (Railways) Bill, 1974.
- 9. The Gujarat State Legislature (Delegation of Powers) Bill, 1974.
- 10. The Economic Offences (Inapplicability of Limitation) Bill, 1974.
  - 11. The Gujarat Appropriation Bill, 1974.
- 12. The Gujarat Appropriation (Vote on Account) Bill, 1974.
- 13. The Appropriation (Railways) No. 2 Bill, 1974.
- 14. The Appropriation (Railways) No. 3 Bill, 1974.
  - 15. The Appropriation Bill, 1974.

## PAPERS LAID ON THE TABLE

Draft Science and Technology Plan 1974-79 (Volumes I and II)

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TE-CHNOLOGY (SHRIC. SUBRAMANIAM): Sir, I beg <0 lay on the Table a copy of the Draft Science and Technology Plan 1974-79 (Volumes I and II) prepared by the National Committee on Science and Technology. [Placed in Library, See No. LT—6535/74.]

- I. Annual Report and Accounts (1972-73) of the Electronics Corporation of India Limited Hyderabad and related Papers
- II. Annual Report and Accounts (1972-73) of the Uranium Corporation of India Limited Jaduguda and related Papers

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: I. (i) Sixth Annual Report and Accounts of the Electronics Corporation of India Limited, Hyderabad, for the year 1972-73, to-